

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.978/95

DATE OF ORDER : 7-11-1997.

Between :-

KSR Gopal

... Applicant

And

The staff Selection Commission (SSC),
Govt. of India, rep. by its
Secretary, New Delhi.

... Respondents

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Counsel for the Applicant : Shri P.Naveen Rao

Counsel for the Respondents : Shri V.Rajeshwar Rao, Addl.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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... 2.

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri Phaniraj for Sri P.Naveen Rao, counsel for the applicant and Sri V.Rajeshwar Rao, standing counsel for the Respondents.


2. This OA was called today at the instance of counsel for the applicant.

3. This OA is filed to call for the records relating to and connected with the written examination of Staff Selection Commission's Clerks' Grade Examination in so far as the applicants with Roll No.6179195 is concerned and the typewriting test held for so as to satisfy that his exam papers were properly valued and if the applicant have secured more number of marks than the candidates selected ultimately, the respondent be directed to treat the applicant also to have been selected in the Clerks Grade Examination 1993. Further on the above basis, to direct the respondents to inform the Government of India on the selection of applicant herein to enable his eventual appointments pursuant to his selection.

4. The learned counsel for the applicant now submits that he is withdrawing this O.A. He is permitted to do so.

5. In view of the above submission, the OA is dismissed as withdrawn. No costs.


(B.S.JAI PARAMESHWAR)
Member (J)
7.1.97


(R.RANGARAJAN)
Member (A)
B.R.

Dated: 7th November, 1997.
Dictated in Open Court.

27/11/97 (5)

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

Dated: 7/11/97

~~ORDER/JUDGMENT~~

~~M.A/B.A/C.A.NO.~~

in
D.A. NO. 978/95

Issued.
Allowed
Disposed of with Directions
Dismissed
Dismissed as withdrawn
Dismissed
Ordered/Rejected
No order as to costs.

YLKR

II Court

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
ब्रेफ/DESPATCH
20 NOV 1997
हैदराबाद न्यायपीठ
HYDERABAD BENCH